

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO. 2123
TO BE ANSWERED ON TUESDAY, March 22, 2022 / 1 Chaitra, 1944 (Saka)**

“Prevention of influx of contraband narcotics”

2123. SHRI DEREK O'BRIEN:

Will the Minister of FINANCE be pleased to state:

- (a) the measures taken to prevent smuggling or influx of contraband narcotics into India via ports and waterways; and
- (b) the quantum and value of contraband narcotics seized from ports and waterways across the country in 2021?

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) Constant vigil is being kept at ports and waterways by multiple Central and State agencies including Customs, DRI, NCB, Indian Navy, Indian Coast Guard, etc across the country to prevent smuggling of narcotics into India. The four tier structured Narcotics Coordination (NCORD) platform established under Ministry of Home Affairs facilitates effective inter-agency coordination, upto District level.

Multi-agency Maritime Security Group including various Central agencies, has been created in November 2021 to address the challenges of drug trafficking. Regular intelligence sharing also takes place with neighbouring and other countries such as Myanmar, Sri Lanka, Bangladesh, Indonesia etc.

(b) During the year 2021, a total of 6171.64 Kg, 4250 bottles, 16336 pieces of injections and 45170 tablets of contraband narcotics were seized from various ports and waterways across the country. Since these narcotics cannot be sold in open market after seizure, the market value could not be ascertained.
